

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/54/7/2024
NAME OF THE COMPANY	Sahiti Infratec Ventures India Pvt Ltd
NAME OF THE PETITIONER(S)	Ghatiki Akshay & 126 Others
NAME OF THE RESPONDENT(S)	Sahiti Infratec Ventures India Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Ms. V. Prabha Prasad for the Financial Creditor.
Ld. Counsel Mr. P. Pratik Reddy for the Corporate Debtor.

Proof of serviced filed. As per the same, the Corporate Debtor has been served. Ld. Counsel for the CD stated that he has e-filed the Vakalth for the Corporate Debtor. However, physical filing will be done today. Hence, for filing physical vakalath and counter, if any, within 2 weeks as a last opportunity and rejoinder if any within 10 days. **Matter is adjourned to 20.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)